(c) if not, further steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONREL, PUBLIC GRIEVANCES AND PENSIONS AND OF STATE MINISTER IN MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir. However, the Central Government have issued guidelines regarding posting of spouses at the same station in respect of employees of Central Government and Central Public Undertakings, subject to administrative of certain fulfilment requirements.

(b) and (c). Do not arise.

## [English]

## Bench of Central Administrative Tribunal in Kerala

- \*101. SHRI VAKKOM PURSHOTHA-MAN: Will the PRIME MINISTER be pleased to state:
- (a) whether a bench of the Central Administrative Tribunal has been set up at Ernakulam in Kerala; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIAS (SHRI P. CHIDAMBARAM): (a) and (b). A decision has been taken to set up a Bench of the Central Administrative Tribunal at Eranakulam. The bench will be set up shortly.

## Road Accidents and Regulation of Traffic in Delhi

- 718. SHRI MANIK REDDY: Will the Minister of HOME AFFAIRS be pleased lo state:
- (a) whether it is a fact that the accident rate and fatal accidents have not decreased in Delhi despite introduction of traffic lights, overbridges, one-way traffic etc.;
- (b) whether any comparative studies have been made on rate of accidents and

smooth flow of traffic before and after the providing such facilities; and

(c) whether Government are aware that at old fashioned round abouts such as on Prithviraj Road (in front of Taj), Udyog Bhavan round about of Motilal Nehru Marg/Janpath inter-section, heavy traffic goes on smoothly despite total absence of traffic police, traffic lights etc.?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) No, Sir. With the introduction of traffic lights, over-fridges and one-way traffic, the rate of accidents and fatalities show a downward trend as shown below:

Year	Rate of road accidents per 1,000 vehicles.
1981	7.45
1982	7.38
1983	7.30
1984	7.13
1985	6.76
(b) No, Sir.	

(c) The round abouts at Prithviraj Road (in front of Taj) and Udyog Bhawan and the round about at Motilal Nehru Marg and Janpath intersection are coping well with the needs of the growing traffic. As such there is no traffic problem at these points in spite of the heavy traffic. Round about is a self controlled intersection and hence there is no development of staff at such intersections during normal times. Round abouts are converted into signalised intersection after the traffic flow reaches the level of saturation.

## High Level Committee on Prices of Essential Commodities

- 719. SHRI CHINTAMANI JENA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether it is a fact that the Federation of Indian Chambers of Commerce and Industry has suggested the setting up of high-level committee to take action to check rise in prices of essential commodities;